

26.2.2014

No sitting of D.B.
Lister 09.4.2014,

✓ B.C

09.4.2014

No sufficient time left.
Lister 15.5.2014,

✓ B.C

O.A. No. 126/09

15.5.2014

List has been revised. None appears for the applicant. Sri Deepak Shukla learned counsel for Union of India and Sri U.N. Mishra, learned counsel for State of U.P are present. Today there is neither any request for pass over of the case nor there is any application for adjournment of the case. It seems that the applicant is not interested in prosecuting this case. Accordingly, the O.A. is dismissed in default and for non-prosecution.

✓ Ch

(Ms. Jayati Chandra)
Member (A)
Girish/-

VR. Agarwal
(Navneet Kumar)
Member (J)

01
Case of order
Seebal 15.5.14
Firman
19.5.14